

[श्रीलापति त्रिपाठी]

बहुत से लोगों को भर्ती होने का मौका मिला है, उस सब से ऐसा लगता है कि जो उनका कोटा है शेड्यूल्ड कास्ट और शेड्यूल्ड ट्राइब्स का वह अगर भर नहीं गया है तो एक आध महीने में वह कोटा पूरा भर जाएगा और उसमें कमी नहीं रह जाएगी ।

अध्यक्ष जी, मैं आपका कृतज्ञ हूँ कि आपने मुझे यह अवसर दिया और मैं माननीय सदस्यों का कृतज्ञ हूँ कि उन्होंने बहुत शान्ति से मेरी बातें सुनी ।

अब मैं यह चाहता हूँ कि आपका आशीर्वाद मिले, आपकी शुभकामनायें मिलें । जो सुधार रेलों में इस वक्त रहा वह बढ़ता चले और फिर इसमें ढिलाई न आने पावे और अधिक से अधिक रेलों के माध्यम से देश की जनता की सेवा और देश की सेवा हम कर सकें । हमारा यह विचार है कि रेलों के लिए, जैसा मैं पहले कह चुका हूँ, हमारे तीन लक्ष्य हैं, एक तो यह है कि देश की सेवा होती चले । दूसरा यह है कि जो पिछड़े हुये इलाके हैं, बैकवर्ड एरियाज हैं उनका डेवलपमेंट हो और तीसरा यह है कि रेलों को आर्थिक दृष्टि से सुदृढ़ और प्रॉड बनाया जाये जिससे कि अधिक से अधिक देश की सेवा हम कर सकें । इन तीनों लक्ष्यों और तीनों कामों को पूरा करने की चेष्टा हमारी ओर से हो रही है । हमारे सब भाई उसमें लगे हैं । आपका आशीर्वाद, आपको शुभ कामनाये, आपकी सद्भावना प्राप्त हो ताकि हम इसमें सफल हों, यही आपसे प्रार्थना है ।

**SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF TAMIL NADU FOR THE YEAR 1975-76**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI):

Madam, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands (March 1976) for Grants of Expenditure of the Government of Tamil Nadu for the year 1975-76.

THE VICE-CHAIRMAN (SHRI-MATI PURABI MUKHOPADHYAY): The House stands adjourned till 2 P.M.

The House then adjourned for lunch at six minutes past one of the clock.

2 P.M.

The House reassembled after lunch at three minutes past two of the clock,

Mr. Deputy Chairman in the Chair.

**STATUTORY RESOLUTIONS APPROVING THE PROCLAMATION ISSUED BY THE PRESIDENT ON THE 12TH MARCH, 1976, UNDER ARTICLE 356 OF THE CONSTITUTION, IN RELATION TO THE STATE OF GUJARAT**

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDI): Sir, I beg to move the following Resolution:

"That this House approves the Proclamation issued by the President on the 12th March, 1976, under article 356 of the Constitution, in relation to the State of Gujarat."

Sir, copies of the Report of the Governor of Gujarat were laid on the Table of the House on the 15th March 1976. As the House would recall, following the mid-term elections to the State Legislative Assembly in June 1975, although no party emerged with a clear majority, a Janata Front Ministry, headed by Shri Babubhai Patel, was formed with the support of the Kisan Mazdoor Lok Paksha since dissolved and some Independents. The Governor has, in his Report, described the political events in the State which led to the resignation of the Chief Minister on the 12th March